(iii) (a) Thirty-first Annual Report and Accounts of the Hindustan Prefab Limited, New Delhi, for the year 1983-84, together with the Auditors^ Report on the Accounts and the comments of the Comptroller and I Auditor General of India thereon.

Papers laid

.. (b) Statement by Government accepting the above Report. [Placed in Library. *See* No. LT-259185 for (a) and (b) above]

I. Audited Accounts (1983-84) of the Delhi Urban Art Commission. New Delhi

II. Notifications of the Ministry of Works and Housing and related pa pers.

SHRI ABDUL GAFOOR: Sir, I alio b«;g to lay on the Table:

I. A copy each (in English and Hindi) of the following papers, under ₉ub-section (4) of Section 20 of tile Delhi Urban Art Commis sion Act, 1973c—'

(i) Annual Audited Accounts of the Delhi Urban Art Commission, New Delhi, for the year 1983!-84.

(ii) Review by Governmet on the accounts of the Commission.

[Placed in Library. Se_e No. LT-23J85 for (i) and (ii)].

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Work_s and Housing, under sub-section (3) of section 46 of the Urban Land (Ceil ing and Regulation) Act, 1976: —

(i) G.S.R. No. 1038, dated the 29th September, 1984, 'publishing the Urban Land (Ceiling and Regulation) (Amendment) Rules, 1984, together with an Explanatory Memorandum thereon.

(ii) Notification G.S.R. No. 1077, dated the 13th October, 1984, publishing the Urban Land (Ceiling and RegulationT (Amen-ment) Rules, 1984, together with an Explanatory Memorandum thereon.

on the Table

[Placed in Library. See No. LT-257/85 for (i) and (ii)]

I..Report and Accounts (1983-84) 'of the National Thermal Power Corporation Limited, New Demi and related papers.

II. Report and Accounts (1983-84) of the National Hydroelectric Power orporation Limited, New Delhi and related papers.

III. tteport and Accounts (1983-84) of Rural Electrification Corporation Limited, New Delhi and papers.

IV. Report and Accounts (1983-84) of the National Projects Construc tion Corporation Limited, New Delh/ and related papers.

THE MINISTER OF IRRRIGATION AND POWER (SHRI B. SHANKARA-NAND): Sir, I beg to lay on the Table—

I. A copy each (in English and Hindi) of the following papers under sub-section (1) oi section 619A of the Companies Act, 1956:—

(i) (a) Eighth Annual Report and Accounts of the National Thermal Power Corporation Limited, New Delhi, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b)~ Review by Government on the working of the Corporation.

[Placed in Library. *See* No. Lt-353/85 for (a) and (b) above]

II. (a) Eighth Annual Report and Accounts of the National Hydroelectric Power Corporation Limited, New Delhi, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.